

**GOVERNMENT OF INDIA
EXTERNAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:235
ANSWERED ON:23.11.2011
EXTRADITION OF CRIMINALS
Sugumar Shri K.

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether it is true that India had made many requests to various Governments for extradition of persons alleged to have committed crimes in India during the last three years;
- (b) if so, the details thereof, year-wise and the response thereto from such countries; and
- (c) the countries with which India has signed extradition treaties so far?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS(SMT. PRENEET KAUR)

(a) & (b) Yes. 01 (one), 05 (five) and 09 (nine) requisitions for extradition of persons alleged to have committed crimes in India were sent to various foreign countries in the year 2009, 2010 and 2011 respectively.

(c) India has Extradition Treaties in force with Belgium, Nepal, Canada, The Netherlands, United Kingdom, Switzerland, Bhutan, Hong Kong, United States of America, Russia, United Arab Emirates, Uzbekistan, Spain, Turkey, Mongolia, Germany, Tunisia, Republic of Korea, Oman, France, South Africa, Bahrain, Poland, Ukraine, Bulgaria, Kuwait, Belarus, Mauritius, Portugal, Mexico, Tajikistan, Australia, Malaysia, Saudi Arabia and Egypt.